

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:685
ANSWERED ON:07.08.2013
TEACHERS IN NON TEACHING WORKS
Singh Shri Jagada Nand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the services of the Government school teachers are still being used for non-academic purposes;
- (b) if so, the details thereof;
- (c) whether the National Knowledge Commission has expressed its concern in this regard;
- (d) if so, the details thereof and the extent to which the Government is in agreement with the concerns of the Commission; and
- (e) the steps taken/being taken by the Government to free the Government teachers from performing non- academic duties?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (e) The National Knowledge Commission, in its recommendations in the "Note on School Education", has observed that the imposition of a wide range of non-teaching duties, such as that of manning poll booths and collecting data for surveys etc., cuts into the available teaching time and also undermines the professional status of teachers. It recommended that these activities should be shared out among a wider range of public employees or even those hired specifically for the purpose, and the burden of such work on teachers must be reduced. The Government of India, inter-alia in pursuance of the recommendations of the National Knowledge Commission, has passed the Right to Education (RTE) Act, 2009. Section 27 of the RTE Act, 2009 provides that "No teacher shall be deployed for any non-educational purposes other than the decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or Parliament, as the case may be." The services of the teachers of the Kendriya Vidyalayas and the Jawahar Navodaya Vidyalayas are not being put to any other non-academic use, other than these duties that are permissible under the RTE Act, 2009.